

ESTIMATES COMMITTEE

(2002-2003)

(THIRTEENTH LOK SABHA)

FOURTEENTH REPORT

MINISTRY OF TOURISM AND CULTURE

(DEPARTMENT OF TOURISM)

**Action taken by Government on the recommendations contained
in the Tenth Report of Estimates Committee (Thirteenth Lok Sabha)
on the Ministry of Tourism and Culture (Department of Tourism) – ‘Development
of Infrastructure for Growth of Tourism’**

Presented to Lok Sabha on 23.04. 2003

LOK SABHA SECRETARIAT

NEW DELHI

April , 2003/Vaisakha ,1925 (S)

CONTENTS

COMPOSITION OF THE ESTIMATES COMMITTEE (2002-2003)

INTRODUCTION

CHAPTER I Report

*CHAPTER II Recommendations/Observations which have been
accepted by Government

*CHAPTER III Recommendations/Observations which the Committee
do not desire to pursue in view of Government's
replies

*CHAPTER IV Recommendations/Observations in respect of
which replies of Government have not been
accepted by the Committee

*CHAPTER V Recommendations/Observations in respect of which
final replies of Government are still awaited...

APPENDICES

- I. Minutes of sitting of the Estimates Committee held on
9.4.2003
- II. Analysis of the action taken by Government on the
recommendations/observations contained in the 10th

Report of Estimates Committee (Thirteenth Lok Sabha).

* Not appended

COMPOSITION OF THE ESTIMATES COMMITTEE
(2002-2003)

Prof. Ummareddy Venkateswarlu – Chairman

MEMBERS

2. Shri Ramchander Baina
3. Shri S. Bangarappa
4. Shri Surendra Singh Barwala
5. Shri Lal Muni Chaubey
6. Shri Dalit Ezhilmalai
7. Smt. Sheela Gautam
8. Shri Shankar Prasad Jaiswal
9. Shri Shriprakash Jaiswal
10. Shri N.N. Krishnadas
11. Dr. C. Krishnan
12. Shri P.R. Kyndiah
13. Shri Samik Lahiri
14. Shri Sanat Kumar Mandal
15. Shri Manjay Lal
16. Shri Ram Nagina Mishra
17. Shri Shyam Bihari Mishra
18. Shri Subodh Mohite
19. Prof. Rasa Singh Rawat
20. Shri G. Ganga Reddy
21. Shri Dileep Sanghani
22. Shri Abdul Rasheed Shaheen
23. Shri Chandra Bhushan Singh
24. Shri Maheshwar Singh
25. Shri Rampal Singh
26. Shri Kodikunnil Suresh
27. Shri Lal Bihari Tiwari

28. Shri Shankersinh Vaghela
29. Shri D. Venugopal
30. Shri Rammurti Singh Verma

SECRETARIAT

1. Smt. P.K.Sandhu - Joint Secretary
2. Shri A.K. Singh - Director
3. Shri Cyril John - Under Secretary

INTRODUCTION

I, the Chairman of the Estimates Committee, having been authorised by the Committee to submit the Report on their behalf, present this Fourteenth Report on action taken by Government on the recommendations contained in the Tenth Report of Estimates Committee (Thirteenth Lok Sabha) on the Ministry of Tourism and Culture (Department of Tourism) – ‘Development of Infrastructure for Growth of Tourism’.

2. The Tenth Report (Thirteenth Lok Sabha) was presented to Lok Sabha on 29th April, 2002. The Government furnished their replies indicating action taken on the recommendations contained in that Report on 18th February, 2003. The Draft Report was considered and adopted by Estimates Committee (2002-03) at their sitting held on 9th April, 2003.

3. The Report has been divided into the following Chapters:

- I. Report;
- II. Recommendations/Observations which have been accepted by the Government;
- III. Recommendations/Observations which the Committee do not desire to pursue in view of Government’s replies;
- IV. Recommendations/Observations in respect of which replies of Government have not been accepted by the Committee; and
- V. Recommendations/Observations in respect of which final replies of Government are still awaited.

4. An analysis of action taken by Government on the recommendations contained in the Tenth Report of Estimates Committee (Thirteenth Lok Sabha) is given in Appendix II. It would be observed therefrom that out of 60 observations/recommendations made in the Report, 34 recommendations i.e. 56.6% have been accepted by Government and the

Committee do not desire to pursue 7 recommendations i.e. 11.7%, in view of Government's replies. Replies of Government in respect of 7 recommendations i.e., 11.7% have not been accepted by the Committee. Final replies of Government in respect of 12 recommendations i.e., 20% are still awaited.

NEW DELHI

April 22, 2003

Vaisakha 2, 1925(S)

UMMAREDDY VENKATESWARLU,

Chairman,

Committee on Estimates.

CHAPTER I

REPORT

1.1 This Report of the Committee deals with the action taken by Government on the recommendations contained in their Tenth Report (Thirteenth Lok Sabha) on the Ministry of Tourism and Culture (Department of Tourism) – ‘Development of Infrastructure for Growth of Tourism’.

1.2 The Committee’s Tenth Report (Thirteenth Lok Sabha) was presented to Lok Sabha on 29th April, 2002. It contained 60 observations/recommendations. Action Taken Notes on all these observations/recommendations have been received from the Ministry of Tourism and Culture (Department of Tourism).

1.3 Replies to the observations and recommendations contained in the Report have broadly been categorised as under :-

- (i) Recommendations/Observations which have been accepted by the Government :

Sl. Nos. 1,3,4,5,9,11,13 to 20,23,26,27,29,30,32,33,35 to 37,39,40,42,43,45,46,50,51,54 and 58.

(Total 34, Chapter II)

- (ii) Recommendations/Observations which the Committee do not desire to pursue in view of Government’s reply :

Sl. Nos. 6,21,24,25,52,53 and 57

(Total 7, Chapter III)

- (iii) Recommendations/Observations in respect of which Government’s replies have not been accepted by the Committee :

Sl. Nos. 31,38,47 to 49,56 and 59

(Total 7, Chapter IV)

(iv) Recommendations/Observations in respect of which final replies of Government are still awaited :

Sl.Nos. 2,7,8,10,12,22, 28, 34,41,44, 55 and 60

(Total 12, Chapter V)

1.4 The Committee will now deal with the action taken by Government on some of the recommendations.

Accommodation

Observation/Recommendation (Sl. No. 31, Para No. 9.31)

1.5 Considering accommodation a critical segment of tourism infrastructure and its falling short of the requirements causing severe constraints in expansion of tourist traffic, the Committee recommended as follows:

“Accommodation is another critical segment of tourism infrastructure requiring substantial investment. Estimated requirement of approved room accommodation by the year 2000 was 125000 on projected arrival of 5 million tourists. As on August 2000, 1020 hotel projects under all categories had been approved which on completion would provide 56732 rooms all over the country. With a gestation period of around 3 to 5 years it is hoped that by 2003 most of these hotel projects would become operational. The Committee are of the view that development of accommodation infrastructure in the country is falling much short of the requirements thereby causing severe constraints in expansion of tourist traffic. They, therefore, desire that hotel projects should be completed within the targets fixed for completion and efforts should be made to build more hotel accommodation to cope up with the projected requirements.”

1.6 In their action taken reply, the Ministry of Tourism and Culture (Department of Tourism) have stated as under:

“The Department of Tourism approves hotel projects under 1-5 star and Heritage category. While hotel projects under Heritage category and 4-star and above categories are handled at the headquarters level, the 1-3 star hotel projects are handled by the four Regional offices at Delhi, Kolkata, Chennai and

Mumbai for their respective regions. The progress of the approved hotel projects is monitored by the Department of Tourism through the quarterly progress report being submitted by them to the Department. However, construction of hotels is a highly capital intensive activity and involves a large number of clearances/approvals both from the State/UT and the Central Governments. While it is expected that a hotel project should be completed in a period of around 3 years, due to various reasons the projects sometimes get delayed. If the promoter cannot complete the project within a period of 3 years, the promoter has to seek extension of the project approval from Department of Tourism failing which the project approval is deemed to have been withdrawn.”

1.7 The Committee are not satisfied with the reply furnished by the Government. Noting that development of accommodation infrastructure in the country is falling much short of the requirements thereby causing severe constraints in the expansion of tourist traffic, the Committee had desired that hotel projects should be completed within the targets fixed for completion and efforts should be made to build more hotel accommodation to cope up with the projected requirements. The Committee are constrained to note that the Government have not furnished any substantial grounds for not getting the hotel projects completed in time. Their reply that while it is expected that a hotel project should be completed in a period of around 3 years, due to various reasons the projects sometimes get delayed, sounds vague. The reply does not indicate any steps taken by the Government to ensure completion of the hotel projects within the time-frame. The reply is also silent about the measures being taken by Government to ensure that more hotel accommodation is built in order to cope up with the projected demands. The Committee therefore desire that they be apprised of specific steps taken by

the Government to complete the existing hotel projects in time as also to build more hotel accommodation.

Complaints by Tourists

Observation/Recommendation (Sl. No. 38, Para No. 9.38)

1.8 In respect of inconveniences faced by tourists visiting India and to provide them best of services, the Committee had recommended as follows:

“The Committee note with concern that the Department of Tourism has received 334 complaints from tourists who visited India. Complaints project a bad image of the country, which tourists carry with them. Therefore, all-round efforts should be made to make available best of services to tourists at all important tourist locations.”

1.9 In their action taken reply, the Ministry of Tourism and Culture (Department of Tourism) have stated as under:

“In Department of Tourism, a Complaint Cell has been set up and a complaint redressal mechanism has been evolved. Director General (Tourism) monitors all the tourist complaints and takes immediate action for their redressal. Necessary instructions are sent by e-mail to all the Regional Offices on regular basis for action and feed back on pending complaints. Efforts are being made to redress the complaints received fully to the satisfaction of the tourists. In many cases, the money has been refunded and purchased goods have been returned if found defective. Money has also been recovered from agencies with the intervention of Regional Tourist Offices. Director General (Tourism) periodically reviews the matter.”

1.10 The Committee regret to note that reply of the Government only reiterates the existing machinery for dealing with complaints and is silent about the steps taken on the recommendation of the Committee to provide the best of services to the tourists. The Committee, therefore, reiterate their earlier observation that 334 complaints

received during the last three years from tourists visiting India project a bad image of the country. It is, therefore, necessary to ensure that all round efforts are made to provide best of services to tourists at all important tourist locations so that complaints are minimised. The Committee trust that their recommendation would be given due seriousness by the Government and they would be apprised of the steps taken in this direction.

Monitoring of Tourism Infrastructure Projects

Observation/Recommendation (Sl. No. 47, Para No. 9.47)

1.11 On monitoring tourism infrastructural projects, the Committee had observed as follows:

“The Committee are apprised that the infrastructural projects assisted by the Department of Tourism are being monitored through a series of interactions with respective State Government Officers, through field inspections by the committee consisting of officials of Department of Tourism and State Governments constituted for the purpose, review at the level of Minister/Secretary/Addl. Secretary during visits to respective States, Tourism Minister’s Conferences and zonal meetings of State Ministers. The Committee note that there are certain drawbacks in the present system. To mention a few, there is no arrangement for inspection of proposed projects before approval and to periodically assess the progress of projects. Moreover, there is no arrangement for cost benefit analysis of the projects due to paucity of technical staff. Even the field inspections during the period of project implementation are only on a sample basis. The Committee suggest that evaluation and monitoring mechanism in the Department of Tourism should be strengthened for better evaluation and monitoring of tourism projects.”

1.12 In their action taken reply, the Ministry of Tourism and

Culture (Department of Tourism) have stated as under:

“Department of Tourism has initiated measures to get the projects completed expeditiously. Separate review meetings were held with the officials of the States and status of ongoing projects was discussed in detail and bottlenecks in the large number of cases were sorted out. They were also impressed upon to expedite execution of the ongoing projects on priority basis. One of the main reasons for delay was found to be lack of proper supervision and monitoring because large number of projects were sanctioned at different locations. In order to enable monitoring of these projects a computerised data base of all the 8th and 9th Plan projects has been created. This information was distributed to all the State Governments/UT Administrations requesting them to furnish the progress of each project. Thereafter Secretary (Tourism) and Jt. Secretary (T) have reviewed the status of the projects with each State Government/UT Administration. Review meetings are held regularly with the State Governments/UT Administrations. Regional officers have also been directed to carry out field inspections and interact with the State officials and implementing agencies.”

1.13 The Committee note that the Government have initiated various measures to get the infrastructural projects completed expeditiously. However, the details regarding periodicity of review meetings held with the State Governments/UT Administrations and frequency of field inspections carried out by Regional Officers in respect of infrastructural projects have not been mentioned. They further note with concern that the Department has not dwelled upon the measures taken to overcome the bottlenecks in the present system of monitoring which includes lack of arrangement for inspection of proposed projects before approval, cost benefit analysis of the projects, etc. The Committee, therefore, desire that prompt measures should be taken to strengthen the evaluation and monitoring mechanism in the Department of Tourism as

also to remove the bottlenecks in the existing system so that tourism projects are completed expeditiously.

Foreign Tourist Offices

Observations/Recommendations (Sl. Nos. 48, 49, Para Nos. 9.48, 9.49)

1.14 Suggesting to review utility of foreign tourist offices so that the scarce funds could be utilised for creating tourism infrastructure, the Committee had recommended as follows:

“The Working Group on Tourism set up by the Planning Commission assessed requirement of Rs.6397 crore for the Ninth Five Year Plan for development of tourism infrastructure in the country. After analysis, the Department of Tourism proposed Rs.5370 crore for Plan allocation. Although the Planning Commission initially approved Rs.511.32 crore, it was reduced to Rs.485.75 crore. According to the revised estimates, the allocation was Rs.100 crore, Rs.110 crore, Rs.110 crore and Rs.125 crore in the years from 1997-98 to 2000-2001 and actual expenditure was Rs.98.14 crore, Rs.110.46 crore and Rs.109.32 crore from 1997-98 to 1999-2000. According to the Secretary, Planning Commission allocations for development of railways, roads, communication, civil aviation, etc. also contributed to development of infrastructure for growth of tourism. Without either increasing the revenue or reducing non-plan expenditure, there is no scope for increasing the allocation to tourism sector. The Secretary, Planning Commission suggested that there are other areas where the Department of Tourism should save money and utilise it for developmental work. It was suggested that the Department should review the utility of foreign tourist offices functioning in various countries. Another area of concern was over-staffing in the Department, reducing of which could spare funds for creating infrastructure.

The Committee are deeply concerned about low allocation being made for tourism on account of which the tourism potential available in the country is not being fully tapped. The budget allocations are abysmally low. In view of the limited resources available, the Department of Tourism should work out other alternatives for attracting more investment in tourism sector. There is also need for better coordination with other Departments of the Government of India and the State Governments so that expenditure incurred by those Departments could also contribute to providing more facilities in the tourism industry. The Committee recommend that functioning of overseas establishment of the Department of Tourism should be reviewed and non-productive units/establishments should be wound up so that available resources could be utilised more fruitfully. They suggest that the problem of over-staffing in the Department also should be looked into especially in the light of austerity measures and manpower reduction initiated by the Government.”

1.15 In their action taken reply, the Ministry of Tourism and Culture (Department of Tourism) have stated as under:

“The functioning of the 18 overseas offices of the Department of Tourism was reviewed by a Committee constituted under the Chairmanship of Director General Tourism and five offices viz. Moscow, 31.03.2002, Stockholm, Telaviv, Madrid and Buenous Aires have been closed w.e.f. 30.4.2002 respectively. The new marketing strategy is being reoriented with a “Look East Policy” which requires opening of offices in expanding markets like China, Thailand and Malaysia.

In the present market scenario realignment of the Overseas Offices has become necessary and therefore proposals for opening offices in Bangkok, Kuala Lumpur, Jeddah and Beijing are under consideration.

Moreover, to make marketing initiatives more cost-effective, synergised promotions with the State Governments are also being undertaken in various travel fora like WTM, ITB, EIBTM, Arabian Travel Mart and FITUR.

Rightsizing has been carried out on an overall basis in the Department as a part of which 30 posts have been abolished. There is no extra staff in the Department.”

1.16 The Committee find that while on the one hand after reviewing the functioning of 18 overseas offices of the Department of Tourism by a Committee, five offices at Moscow, Stockholm, Telaviv, Madrid and Buenous Aires were closed down in 2002, on the other hand proposals have been mooted for opening of new offices in Bangkok, Kuala Lumpur, Jeddah and Beijing. The Committee had recommended review of the utility of foreign tourist offices so that any savings on that front could be utilised for creating tourism infrastructure. Setting up new foreign tourist offices would involve considerable investment and would prove to be a burden on the meagre resources available with the Department. Thus the Committee desire that a systematic work study should be carried out to assess the utility and effectiveness of the existing foreign tourist offices on the basis of their resource generation and the need for opening new tourist offices in Bangkok, Kuala Lumpur, Jeddah and Beijing on the basis of the actual tourism potential in the respective countries. They desire that the follow-up action taken alongwith major findings of the work study be intimated to them before setting up the new offices.

The reply of the Department is also silent about working out other alternatives for attracting more investment in the tourism sector and the steps taken for better coordination with other Departments of the Government of India and the State Governments so that expenditure incurred by those Departments could also contribute to provide more infrastructural facilities to the tourism industry. The Committee would like to be apprised of the efforts made by the Government in this regard.

Coordination in Tourism Development

Observation/Recommendation (Sl. No. 56, Para No. 9.56)

1.17 For achieving coordination and synergy in tourism

development, the Committee had observed as follows:

“The Committee note that the role of the Department of Tourism is primarily of coordination. Different bodies like Group of Ministers, Board of Tourism Industry and Trade, Committee of Secretaries and Tourism Coordination Committee have been constituted for coordination among various Departments and organisations. For better coordination and synergy in tourism development, a Group of Ministers was set up on 1.6.1998. Although the Group of Ministers was reconstituted a number of times, the Committee note with concern that apart from one meeting held on 12.6.1998, no meeting was ever held, which undermines the very purpose of setting up of Group of Ministers. The Committee desire that to sort out various inter ministerial issues pertaining to tourism development, periodic meetings of the Group of Ministers should be held and all important matters pertaining to inter-ministerial coordination should be sorted out.”

1.18 In their action taken reply, the Ministry of Tourism and Culture

(Department of Tourism) have stated as follows:

“A new Group of Ministers on Tourism Industry and Trade was set up on 10.4.2001. The Group of Ministers was revised vide Cabinet Secretariat letter No. 1/31/4/98-Cab. dated 22.10.2001. The composition of the revised Group of Ministers is as under:

1. Shri Jagmohan
Minister of Tourism and Culture
2. Shri Anant Kumar

- Minister of Urban Development & Poverty Alleviation
3. Shri Nitish Kumar
Minister of Railways
 4. Smt. Sushma Swaraj
Minister of Information and Broadcasting
 5. Shri Syed Shahnawaz Hussain
Minister of Civil Aviation

The first meeting of newly constituted Group of Ministers was held on 5.12.2001.

The following issues were taken up in the meeting:

- (i) Constitution of Implementation Committee
- (ii) Finalisation of the design of the new terminals at Bodhgaya airport
- (iii) The Flights to Ajanta-Ellora (Aurangabad)
- (iv) Issue of more Mandatory Passages to marketing destinations
- (v) Improvement of the duty free shop at Delhi Airport
- (vi) Development of Varanasi city
- (vii) Rationalisation of Aviation Turbine Fuel prices (ATF).

The second meeting of the Group of Ministers was supposed to be held on 25.9.2002 but could not be held.”

1.19 The Committee note with concern that after a new Group of Ministers on Tourism Industry and Trade was set up on 10th April, 2001, only one meeting of the Group has been held so far. The Committee had recommended that periodic meetings of the Group of Ministers should be held and all important matters pertaining to inter-ministerial coordination in tourism development should be sorted out at the meeting. Holding one meeting in a span of two years by the new Group of Ministers on Tourism Industry and Trade reflects on the seriousness and thus undermines the very purpose of constituting such a Group of Ministers. While reiterating their earlier recommendation, the Committee stress that periodic meetings of the Group of Ministers should be held to sort out various inter-ministerial issues pertaining to tourism development.

Pollution

Observation/Recommendation (Sl. No. 59, Para No. 9.59)

1.20 To check pollution which is having a negative impact on tourism especially in the National Capital of Delhi, the Committee had suggested as follows:

“The Committee note that increasing pollution is also having a negative impact on tourism especially in the National Capital of Delhi. While taking note of the efforts being made to reduce pollution in Delhi, they suggest that green belt be developed along the banks of river Yamuna in coordination with the Ministry of Environment and Forests which will serve the dual purpose of lessening pollution and encouraging tourism.”

1.21 In their action taken reply, the Ministry of Tourism and Culture (Department of Tourism) have stated as under:

“Department of Tourism has no proposal for development of green belt but will fully support the concept and sanction financial assistance as and when project is posed by the NCT of Delhi.”

1.22 The Committee find that the reply now furnished by the Government is mere reiteration of what was stated by a representative of the Department of Tourism during oral evidence on the above subject. The Committee had expected the Department to forward the recommendation of the Committee to the State Government of Delhi and the Ministry of Environment and Forests for further follow-up action. While expressing their displeasure at the casual manner with which the Committee's recommendation has been dealt with, they desire that the matter be taken up with the State Government of Delhi and the Ministry of Environment and Forests in all seriousness and pursued for further necessary action. They would like to be apprised of the follow-up action taken by Government in this regard.

Implementation of Recommendations

1.23 The Committee would like to emphasise that they attach the greatest importance to implementation of the recommendations accepted by the Government. They would, therefore, urge that the Government should keep a close watch so as to ensure expeditious implementation of the recommendations accepted by them. In case it is not possible to implement the recommendations in letter and spirit for any reason, the matter should be reported to the Committee with reasons for non-implementation.

1.24 The Committee desire that replies in respect of the recommendations contained in Chapter V of the Report may be finalised and final replies of the Government furnished to the Committee expeditiously.

MINUTES OF SITTING OF THE ESTIMATES COMMITTEE

(2002-2003)

FIFTEENTH SITTING

The Committee sat on Wednesday, the 9th April, 2003 from 1500 to 1530 hours.

PRESENT

Prof. Ummareddy Venkateswarlu-Chairman

MEMBERS

2. Shri Ramchander Baina
3. Shri S. Bangarappa
4. Shri Dalit Ezhilmalai
5. Smt. Sheela Gautam
6. Shri Shankar Prasad Jaiswal
7. Shri N.N. Krishnadas
8. Shri P.R. Kyndiah
9. Shri Manjay Lal
10. Shri Ram Nagina Mishra
11. Prof. Rasa Singh Rawat
12. Shri Abdul Rashid Shaheen
13. Shri Chandra Bhushan Singh
14. Shri Lal Bihari Tiwari

SECRETARIAT

1. Shri A. K. Singh - Director
2. Shri Cyril John - Under Secretary

2. The Committee considered the Draft Report on action taken by Government on the recommendations contained in the Tenth Report of Estimates Committee (13th Lok Sabha) on the Ministry of Tourism and Culture (Department of Tourism) – ‘Development of Infrastructure for Growth of Tourism’ and adopted the same with modifications as given in the Annexue.

3. The Committee authorized the Chairman to finalise the Report in the light of the modifications and also to make verbal and other consequential changes, if any, arising out of factual verification by the Ministry and to present the same to the House.

The Committee then adjourned.

ANNEXURE

MODIFICATIONS MADE BY THE ESTIMATES COMMITTEE IN THE DRAFT REPORT ON ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE TENTH REPORT OF ESTIMATES COMMITTEE (13TH LOK SABHA) ON MINISTRY OF TOURISM AND CULTURE (DEPARTMENT OF TOURISM) - 'DEVELOPMENT OF INFRASTRUCTURE FOR GROWTH OF TOURISM'.

Para

Modifications

1.10 For: The Committee, therefore, reiterate their earlier observation that 334 complaints.....get reduced.

Read: The Committee, therefore, reiterate their earlier observation that 334 complaints received during the last three years from tourists visiting India project a bad image of the country. It is therefore, necessary to ensure that all round efforts are made to provide best of services to tourists at all important tourist locations so that complaints are minimised.

1.19 For: Having one meeting.....Group of Ministers.

Read: Holding one meeting in a span of two years by the new Group of Ministers on Tourism Industry and Trade reflects on the seriousness and thus undermines the very purpose of constituting such a Group of Ministers.

1.22 For: While
expressing.....action.

Read: While expressing their displeasure at the casual manner with which the Committee's recommendation has been dealt with, they desire that the matter be taken up with the State Government of Delhi and the Ministry of Environment and Forests in all seriousness and pursued for further necessary action.

APPENDIX II

(Vide Introduction to Report)

ANALYSIS OF THE ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE TENTH REPORT OF THE ESTIMATES COMMITTEE (THIRTEENTH LOK SABHA)

I.	Total Number of Recommendations/Observations	60	
II.	Recommendations/Observations which have been accepted by the Government :	34	
	(Nos. 1,3,4,5,9,11,13 to 20,23,26,27,29,30,32,33, 35 to 37,39,40,42,43,45,46,50,51,54 and 58)		
	Percentage	56.6%	
III.	Recommendations/Observations which the Committee do not desire to pursue in view of Government's replies :	7	(Nos.
	6,21,24,25,52,53 and 57)		
	Percentage	11.7%	
IV.	Recommendations/Observations in respect of which Government's replies have not been accepted by the Committee :	7	
	(Nos. 31,38,47 to 49,56 and 59)		
	Percentage	11.7%	
V.	Recommendations/Observations in respect of which final replies of Government are still awaited :	12	
	(Nos. 2,7,8,10,12,22, 28, 34,41,44, 55 and 60)		
	Percentage	20%	